









□□ □□□ □□□ □□ □□ □□ □□□□□□ □□ □□□□ □□□□  
□□□□□□ □□□□□□□□ □□□□□□□□ □□ □□□□□□ □□  
□□□ □□ □□ □□□□□□ □□□□□ □□ □□ □□, □□□  
□□□□□□ □□□□ □□ □□ □□ □□ □□ □□□□□□□□ □□  
□□□□□□□□ □□ □□□□ □□ □□ □□□

“□□□□ □□□ 29.7.1993 □□ □□□□□□□□ □□□□□□ □□□□  
□□□□ □□□□.□□□□ □□□ □□□□□□□□□□ □□  
1.9.1993,17.9.1993,1.10.1993,11.10.1993,28.10.1993,5.11.1993,18.11  
.1993,7.12.1993,13.1.1994,18.1.1994 □□ 25.1.1994 □□ □□□  
□□□□□□□□□ □□□□□□□ □□ □□□ □□□□□ □□□□  
□□□□25.1.1994. □□ □□□ □□□□□□ □□□□ □□ □□□□□  
□□□□ □□ □□□□□□□□ □□ □□□ □□□□□□□  
□□□□□□□□ □□□□□□ □□□ □□ □□□ □□ □□□□ □□,  
□□□□□□□□□ □□□□ □□□ □□□□ □□□ □□□□ □□□,  
□□□□□□□□□ □□ □□□□□□□ □□□□□□□□ □□□□□□ □□  
□□□□□ □□□□□□ □□ □□ □□ □□□□ □□□□□ □□ □□□□  
□□□ □□□□ □□ □□□□ □□ □□ □□ □□ □□ □□ □□□□□  
□□□□□□ □□ □□□□□□□□ □□ 25.1.1994 □□ □□□  
□□□□□□□□□ □□ □□□□□□□□ □□ □□□ □□ □□□□□□□□□  
□□□ □□□□□□□□ □□ □□□□ □□ □□□ □□□□□□□□ □□□□  
□□□□ □□ □□□□□□ □□ □□□□□□□□ □□□□□□  
□□□□□□ □□□□ □□□□□□□□□□□□□□□□ □□□□. □□□ □□□ □□  
□□□□□□□ □□□, □□□□□□□□□□□□□ □□□□□□  
11.10.1993 □□ □□□□ □□ □□□□□□□□□ □□□□ □□ □□□□  
□□ □□ □□, □□□□□ □□□□□ □□□ □□ □□□ □□ □□  
□□□□□□□□□□□□□ □□ □□□□□□□□ □□ □□ □□□□  
□□ □□ □□□□ □□□□ □□ □□□ □□□ □□□□□ □□□□  
□□□□□ □□□□□□□□ □□□□□ □□ □□□□□□ □□  
□□□□□□ □□□□ □□□□ □□□ □□ □□ □□ □□□□□  
□□□□□□□□□ □□□□. □□ □□□ □□□□ □□ □□□ □□ □□  
□□□□ □□ □□□□□ □□ □□□□ □□□□□□ □□□□ □□□□  
□□□□ □□□-□□□□□□□ □□□□□□ □□□ □□  
□□□□□□□□□ □□ □□□□ □□ □□□□□□□ □□□□□□□□  
□□□□□□, □□□□□ □□□ □□ □□ □□□□□□□□ □□ □□□□  
□□□□ □□□□ □□ □□□ □□□□ □□□□ □□□□ □□□□□□□□

(7) □□□□□ □□ □□□□ □□ □□□□□□ □□□□□□ □□  
□□□□□□□□ □□□□□□□□ □□ □□□□□□ □□□□□□ □□□□□□  
□□□□□□□□ □□ □□ □□□, □□ □□ □□□□□□□ □□ □□ □□ □□□ □□  
□□□□□ □□□□ □□□□ □□□ □□, □□ □□ □□□□□□□ □□ □□  
□□□□□□□□ □□ □□□ □□□□□□□□ □□□□ □□ □□□ □□□□□□□  
□□□□□ □□ □□ □□□□ □□ □□□□ □□□ □□□□ □□□ □□□□□□  
□□□□□□□□ □□□□□ □□□□ □□□ □□□ □□□□□□□□□□□□□□□□ □□□□

















Ram Dass v. Ram Lubhaya (Swatanter Kumar, J)

- (4) □. □□.□□. 1973 □□. □□. 2457
- (5) □. □□.□□. 1971 □□. □□. 1238





□□□□ □□□  
□□□□□□□□ □□□□□□□ □□□□□□□□, □□□□□□□□